

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO.70 (RE- 03)/ 2002-2007
NEW DELHI : DATED : 29/06/2004.

Attention is invited to Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended and Paragraphs 4.9 and 4.10 of the Handbook of Procedures, Vol.1, 2002-2007, as amended and also to the Handbook of Procedures, Vol.2, 2002-2007, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended, the Director General of Foreign Trade hereby makes the following amendments/deletions/corrections and additions in the Handbook of Procedures, Vol.2, 2002-2007, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 2002-2007, as amended, amendments/ corrections/ deletion at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl. No.A-3332, new entries at Sl. No. A-3333 to A-3378 shall be added as per Annexure "B" to this Public Notice.

-:2:-

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1967, new entry at Sl.No.C-1968 to C-1975 shall be added as per Annexure “C” to this Public Notice.

FOOD PRODUCTS

After the existing entry at Sl.No.E-114, new entries at Sl.No. E-115 to E-117 shall be added as per Annexure “D” to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J-359, new entry at Sl.No.J-360 to J-361 shall be added as per Annexure “E” to this Public Notice.

5. This issues in public interest.

(GOPAL K. PILLAI)

(R. C. SAINI)

DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure "A" to the
Public Notice No. 70
Dated: 29/06/2004

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	39	<u>Chemical & Allied Product</u> Sl.No.A177	The description of import item at Sl. No. 5(d), (without any change in quantity) shall be amended to read as under:- "Methyl Aceto Acetate"
2.	3	<u>Chemical & Allied Product</u> Sl.No.A366 (amended vide Public Notice No. 35 Dated:05/12/2003)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- "Iodine/Iodine Crude other than Pharma Grade"
3.	84-85	<u>Chemical & Allied Product</u>	The description of export item shall be amended to read as under:-

		Sl.No.A554	“Carbazole Dioxazine Violet Pigment Crude (Pigment Violet 23) (C.I. No. 51319)”
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4.	87	<u>Chemical & Allied Product</u> Sl.No.A570	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A570	Copper Phthalo Cyanine Green	1 kg	1. Copper Phthalo Cyanine Blue Crude 2. Aluminium Ingots OR Aluminium Chloride Anhydrous 3. Caustic Soda Lye on 100% basis 4. Cupric Chloride anhydrous	0.537 kg. 0.540 kg. 2.016 kg 0.760 kg. 0.063 kg.

-:4:-

5.	3	<u>Chemical & Allied Product</u> Sl.No.A661 (amended vide Public Notice No. 23 Dated:10/09/2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A661	Fast Red B Base (4-Nitro ortho Anisidine)	1 kg	1. <u>Ortho anisidine</u> 2. <u>Acetic Anhydride</u> 3. <u>Caustic Soda Flakes</u>	<u>1.190 kg.</u> <u>0.977 kg.</u> 1.005 kg.

6.	148	<u>Chemical & Allied Product</u> Sl.No.A1096	In the import item at Sl. No. 1, the following (without any change in quantity) shall be amended to read as under:- “OR Cobalt Metal purity 99.3% Forms: Broken cathodes/ Briquettes/ Ingot/ Granules/ Powder ”
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7.	151	<u>Chemical & Allied Product</u> Sl.No.A1127	The description of import item at Sl. No. 2, (without any change in quantity) shall be amended to read as under:- “Iodine/Iodine Crude other than Pharma Grade”
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8.	153	<u>Chemical & Allied Product</u> Sl.No.A1166	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Selenium Metal Powder/ Pellet/ Lumps/ Ingots/ Slots/ Bar”
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9.	153	<u>Chemical & Allied Product</u> Sl.No.A1167	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Selenium Metal Powder/ Pellet/ Lumps/ Ingots/ Slots/ Bar”
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-:5:-

10.	3	<u>Chemical & Allied</u>	The foot note below this entry shall be
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		<u>Product</u> Sl.No.A1170 (amended vide Public Notice No. 55 Dated:03/03/2004)	amended to read as under:- “Note: CIF value of item (5) & (6) together shall not exceed 10% of FOB value”
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11.	155	<u>Chemical & Allied</u> <u>Product</u> Sl.No.A1188	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Selenium Metal Powder/ Pellet/ Lumps/ Ingots/ Slots/ Bar”
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12.	168	<u>Chemical & Allied</u> <u>Product</u> Sl.No.A1376	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1376	Linear Alkyl Benzene (For HF Process)	1 kg	1. Kerosene Oil 2. Benzene 3. Dehydrogenation catalyst for Pacoi Process (DeH-7, DEH- 11, DeH-101 & DeH 201, DeH – 2 & NDC – 4 & the like 4. HF Acid 5. KOH 6. Normal Pentane 7. Iso-Octane 8. Fuel Oil/ LSWR 9. Heat transfer Oil	1.000 kg 0.400 kg 0.00035 kg 0.002 kg 0.002 kg 0.007 kg 0.0001 kg 1.000 kg 0.0045 kg
	OR		OR	OR

Linear Alkyl Benzene (For Detal Process)	1 kg	1. Kerosene Oil	1.000 kg
		2. Benzene	0.400 kg

-:6:-

		3. Dehydrogenation catalyst for Pacoi Process (DeH-7, DEH-11, DeH-101 & DeH 201, DeH – 2 & NDC – 4 & the like	0.00035 kg
		4. Detal Catalyst	0.00081 kg
		5. PEP Adsorbent	0.00017 kg
		6. Define Catalyst	0.00004 kg
		7. Normal Pentane	0.005 kg
		8. Iso Octane	0.0001 kg
		9. Fuel Oil/ LSWR	1.000 kg
		10. Heat Transfer Oil	0.0045 kg

13.	3	<u>Chemical & Allied Product</u> Sl.No.A1381 (amended vide Public Notice No. 55 Dated:03/03/2004)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Crude Fumaric Acid (Purity 90%)”
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14.	183	<u>Chemical & Allied</u>	The norm covered by this entry shall be
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		<u>Product</u> Sl.No.A1534	substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1534	Zinc salt of 2 mercapto Benzothiazole (Active content 93%)	1 kg	1. Mercapto Benzothiazole (95%) OR 1(i) Aniline 1(ii) Carbon Disulphide 1(iii) Sulphur 2. Zinc Chloride 40% 3. Ammonia 4. Caustic Soda Lye	0.764 kg. 0.527 kg. 0.51 kg. 0.203 kg. 0.897 kg. 0.032 kg. 0.235 kg.

-:7:-

15.	207 - 208	<u>Chemical & Allied Product</u> Sl.No.A1687	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1687	General Purpose Metal Fitted/ Metal Bonded/ Metal Un-bonded Rubber parts (Moulded/ Extruded) including Engine Mounting & Automotive Parts	1 kg	1. Mild steel sheets/ coil/ plates/ rounds/ strips 2. Relevant Rubber compound consisting of the following: <u>2(a) Relevant natural Rubber/ Relevant</u>	<u>1.30 Kg./Kg. content in the export product.</u> - - <u>0.63 Kg/Kg. content of rubber</u>

		<u>Synthetic Rubber</u> <u>namely, SBR/PBR</u> <u>of relevant grade</u> <u>except SBR 1900</u> <u>series i.e. HSR,</u> <u>depending upon the</u> <u>description of the</u> <u>product to be</u> <u>exported.</u>	<u>compound in</u> <u>the export</u> <u>product</u> - - - - -
		<u>2(b) Carbon Black</u> - - - - -	<u>0.126Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product</u>
		<u>2(c) Zinc Oxide</u> - - - - -	<u>0.0315 Kg./ Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u>
		<u>2(d) Rubber Chemical</u> <u>viz. Antioxidants/</u> <u>accelerators</u> <u>/Retarder and</u> <u>Pepitizer.</u>	<u>0.012 Kg./ Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u>

-:8:-

		<u>2(e) Misc. Chemicals</u>	<u>0.042 Kg./ Kg.</u>
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			<u>viz. Stearic acid,</u> <u>insoluble</u> <u>sulphur, silicon oil</u> - - 3. <u>Bonding agent for</u> <u>metal bonded parts</u>	<u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u> 0.01 Kg/Kg. of <u>steel in the</u> <u>export product.</u>
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16.	208	<u>Chemical & Allied</u> <u>Product</u> Sl.No.A1688	1. The description of export product shall be amended to read as under:- “General purpose Moulded goods of Synthetic Rubber only SBR/PBR” 2. The description of import item at Sl. No. 1, (with any change in quantity) shall be amended to read as under:- “1. Relevant SBR/PBR of relevant grade except SBR 1900 series i.e. HSR”.
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17.	211	<u>Chemical & Allied</u> <u>Product</u> Sl.No.A1704	1. The description of export product shall be amended to read as under:- “General purpose Relevant Natural Rubber/ Synthetic Rubber based Rubber compounded Sheets/ Rings/Gaskets” 2. The description of import item at Sl. No. 1, (with any change in quantity) shall be amended to read as under:- “1.Natural Rubber/ Relevant Rubber namely, SBR/PBR of Relevant grade except SBR 1900 series i.e. HSR”
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-:9:-

18.	211 - 212	<u>Chemical & Allied Product</u> Sl.No.A1707	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1707	General Purpose Rubber Gaskets (Rings)	1 kg	1. Natural Rubber 2. Synthetic Rubber namely, SBR/PBR of relevant grade except SBR 1900 series i.e. HSR. 3. Carbon Black 4. Zinc Oxide 5. Rubber Chemicals (Accelerator/Antioxidant/ Peptizers/ Retarders) 6. Miscellaneous Chemicals (Microcrystalline Wax)	0.382Kg. 0.130Kg. 0.358Kg. 0.026Kg. 0.020Kg. 0.075Kg.

19.	240	<u>Chemical & Allied Product</u> Sl.No.A1872	1. The description of export product shall be amended to read as under:-
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			“Tinned Copper Insulated Wire EDC Detonators Or Copper Insulated Wire EDC Detonator” 2. The following foot note below this entry shall be added:- “Note: In case of export of Copper Insulated Wire, EDC Detonators Tin Ingots should not be allowed and instead the quantity of Copper Wire Rod may be allowed 6.1 kg. instead of 5.73 kg.”
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-:10:-

20.	249	<u>Chemical & Allied Product</u> Sl.No.A1946	After the import item at Sl. No. 2, the following input item (with quantity) shall be added:- “3. HSD/LDO - 0.510 litre/kg”
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21.	271	<u>Chemical & Allied Product</u> Sl.No.A2118	After the description of import item at Sl. No. 21, the following additional import items (with quantity) shall be added:- “22. Phosphorous Pentachloride - 0.99 kg 23. Dimethyl Aniline - 0.66 kg 24. Para Toluene Sulphonyl Chloride - 1.15 kg 25. Acetic Acid - 1.59 kg
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		26. Ethyl Acetate	- 5.13 kg”
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22.	271 - 272	<u>Chemical & Allied Product</u> Sl.No.A2119	After the description of import item at Sl. No. 17, the following additional import items (with quantity) shall be added:- “18. Phosphorous Pentachloride - 1.30 kg 19. Dimethyl Aniline - 0.794 kg 20. Para Toluene Sulphonyl Chloride - 1.515 kg 21. Acetic Acid - 2.09 kg 22. Ethyl Acetate - 6.75 kg”
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23.	283	<u>Chemical & Allied Product</u> Sl.No.A2209	The norm covered by this entry shall be deleted.
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24.	307	<u>Chemical & Allied Product</u> Sl.No.A2389	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2389	U.V. Curable Printing Ink – Yellow, Flush Route (Pigment 10.2% +/- 1%)	1 kg	1. U.V. Flush Colour – Yellow (30% +/- 1% Pigment and 60 +/- 1% Polyester Acrylate / Urethane Acrylate/ Acrylic	0.351 kg

-:11:-

			Acrylate/ Epoxy	
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Acrylate)	
2. Polyester Acrylate	0.412 kg
OR	
2. Acrylic Acrylate	0.412 kg
OR	
2. Urethane Acrylate	0.412 kg
OR	
2. Epoxy Acrylate (75% Resin content in the Relevant Mopnomer)	0.412 kg
OR	
2. Raw Materials for Epoxy Acrylate (75% resin content in the Monomer)	
2 A Epoxy Resin	0.22248 kg
2 B Acrylic Acid	0.087344 kg
2 C Mono ethyl Hydro Quinone	0.00206 kg
2 D Benzyl Dimethyl Amine	0.00412 kg
2 E Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate / Di	0.104236 kg

			Pentaerythritol Hexa Acrylate 3. Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol	0.103 kg
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-:12:-

			Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate / Di Pentaerythritol Hexa Acrylate 4. Photo Initiator Combo 5. P.E. Wax 6. Fumed Silica / Additive	0.103 kg 0.011 kg 0.51 kg
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25.	308 - 309	<u>Chemical & Allied Product</u> Sl.No.A2406	The description of export item shall be amended to read as under:- “Ketoconazole BP/USP/EP”
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26.	309	<u>Chemical & Allied Product</u> Sl.No.A2409	The description of import item at. Sl. No. 4, (without any change in quantity) shall be amended to read as under:- “N, N-Dimethyl Carbomyl Chloride”
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27.	315	<u>Chemical & Allied Product</u> Sl.No.A2452	The quantity of import item “Liquid Bromine” to read as under:- “OR Liquid Bromine - 0.192 kg/kg”
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28.	11 & 5	<u>Chemical & Allied Product</u> Sl.No.A2528 (Notified Vide Public Notice No. 03 Dated:31/03/2003) & (amended vide Public Notice No. 10 Dated;30/05/2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2528	Linseed Oil Based Alkyd Resin (long Oil Length) having Solid content 100%	1 kg	1. Refined Linseed Oil 2. Isophthalic Acid 3. Pentaerythritol 4. Trimethylol Propane	0.81 kg 0.15 kg 0.05 kg 0.03 kg

-:13:-

29.	5 & 7	<u>Chemical & Allied Product</u> Sl.No.A2529 (Notified Vide Public Notice No. 10 Dated:30/05/2003) & (amended vide Public Notice No. 20 Dated;01/08/2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2529	Flush Black base for	1 kg	1. Carbon Black	0.470 kg

	Printing Ink (46 +/- 1% Carbon Black and 41 +/-1% Solid Resin)		2. Relevant Alkyd Resin namely Soya Long Oil Alkyd Resin of 70% Oil Length having Solid content 100% / Linseed Oil based Alkyd Resin (Long Oil Length) having Solid content 100%	0.300 kg
			3. Printing Ink Vehicle – Plain (Solid content 61 +/-1%) (linseed Oil Base OR Soyabean Oil Base)	0.200 kg
			4. Petroleum Distillate (Distillation Range 240 – 330 Degree C)	0.050 kg

30.	337	<u>Chemical & Allied Product</u> Sl.No.A2653	The description of export product shall be amended to read as under:- “2,2’ – Azobls (2 Amidino Propane) Dihydrochloride”
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31.	337	<u>Chemical & Allied Product</u> Sl.No.A2655	After the import item at Sl. No. 3, the following additional input item (with quantity) shall be added:- “4. Benzene Sulfonyl Chloride -1.10 Kg/Kg.”
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-:14:-

32.	340	<u>Chemical & Allied</u>	The norm covered by this entry shall be
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		<u>Product</u> Sl.No.A2683	deleted.
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33.	340	<u>Chemical & Allied Product</u> Sl.No.A2687	The description of export product shall be amended to read as under:- “C3/C4 Hydrocarbons Viz. Propane, Propylene, Butane, Butylene/ Butene (Various grades), Liquified Petroleum Gas (LPG) (Various grades) and mixtures thereof”
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34.		<u>Chemical & Allied Product</u> Sl.No.A2704 (amended vide Public Notice No.23 Dated:10.09.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
2704	Printing Ink Vehicle – Gel (Solid content 59+/-1%) (Linseed Oil base OR Soyabean Oil Base)	1 kg	1. Relevant Alkyd Resin namely Soya Long Oil Length Alkyd Resin having Solid content 100% / Linseed Oil based Alkyd Resin (Long Oil Length) having Solid content 100%	0.1050 kg
			2. Relevant Oil namely Refined Linseed Oil/ Soyabean Oil	0.0200 kg
			3. Texanol Isobutyrate	0.0520 kg 0.3600 kg

			4. Petroleum Distillate (Distillation Range 240 – 330 Degree Celsius)	
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-:15:-

			5. Phenol Modified Rosin Ester/Rosin Modified Phenolic Resin (Technical Specification Acid values 25 max. softening point (R & B) 110 Degree – 120 Celsius)	0.4600 kgs
			6. Antioxidant namely BHT and MEHQ	0.0100 kg

35.	343	<u>Chemical & Allied Product</u> Sl.No.A2707	The description of import item at Sl. No. 2, (without any change in quantity) shall be amended to read as under:- “Petroleum Distillate (Distillation range 240 centigrade – 330 centigrade)”
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36.	350	<u>Chemical & Allied Product</u> Sl.No.A2765	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2765	U.V. Flush Colour – Black containing 30%	1000 kgs	1. Pigment Carbon Black 2. Polyester Acrylate	306 kgs

	+/-1% Pigment and 60%+/-1% Polyester Acrylate/ Acrylic Acrylate/ Urethane Acrylate/ Epoxy Acrylate		OR 2. Acrylic Acrylate OR 2. Urethane Acrylate OR 2. Epoxy Acrylate (75% Resin content in the Relevant Monomer) OR	612 kgs 612 kgs 612 kgs 612 kgs
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-:16:-

			2. Raw material for Epoxy Acrylate (75% Resin Content in the Relevant Monomer) a) Epoxy Resin b) Acrylic Acid c) Mono Ethyl Hydro Quinone d) Benzyl Dimethyl Amine e) Relevant reactive Monomers namely Tri Propylene Glycol Divrylate/ Tri Methylol Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate/ Di	330.48 kgs 129.744 kgs 3.060 kg 6.120 kgs 154.8360 kgs
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			Pentaerythritol Hex Acrylate 3. Relevant Reactive 86.70 kgs Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Acrylate/ Di Pentaerythritol Hexa Acrylate 4. U.V. Inhibitor namely 15.30 kgs Phenothiazine/ Flourostab	
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-:17:-

37.	350 - 351	<u>Chemical & Allied Product</u> Sl.No.A2766	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2766	U.V. Flush Colour – Yellow (30% +/- 1% Pigment and 60 +/- 1% Polyester Acrylate / UrethaneAcrylate/ Acrylic Acrylate/ Epoxy Acrylate)	1000 kg	1. Pigment Yellow – 12 OR 1. Raw materials for Pigment Yellow – 12 1(a) Dichlorobenzidine Di-hydrochloride 1(b) Acetoacetanilide 1(c) Rosin 1(d) Ammonium Sulphate 1(e) Sulphamic Acid	306.00 kg 221.85 kg 243.27 kg 29.99 kg 55.08 kg 1.53 kg

		1(f) Acetic Acid	137.70 kg
		1(g) Caustic Soda	144.43 kg
		1(h) Sodium Nitrite	95.17 kg
		2. Polyester Acrylate OR	612.00 kg
		2. Acrylic Acrylate OR	612.00 kg
		2. Urethane Acrylate OR	612.00 kg
		2. Epoxy Acrylate (75% Resin content in the Relevant Monomer) OR	612.00 kg
		2. Raw Materials for Epoxy Acrylate (75% Resin content in the Relevant Monomer)	
		2 A Epoxy Resin	330.48 kg
		2 B Acrylic Acid	129.74 kg
		2 C Mono Ethyl Hydro Quinone	3.06 kg

-:18:-

		2 D Benzyl Dimethyl Amine	6.12 kg
		2 E Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri	154.84 kg

			1. Raw material for Pigment Copper Phthalocyanine Blue (PCB Free) (C.I. No. 74160) (Pigment Blue 15):	
		a)	Urea	457.164 kgs
		b)	Phthalic Anhydride	336.600 kgs
		c)	Copper Scrap	37.332 kgs
		d)	Dichloro Toluene	44.370 kgs
			DCT	
		e)	Ammonium	3.060 kgs
			Molybdate	
		2.	Polyester	612 kgs
			Acrylate	
			OR	612 kgs
		2.	Acrylic Acrylate	
			OR	612 kgs
		2.	Urethane Acrylate	
			OR	612 kgs
		2.	Epoxy Acrylate (75% Resin content in Relevant Monomer)	
			OR	
		2.	Raw material for Epoxy Acrylate (75% resin content in relevant Monomer)	330.48 kgs

			a) Epoxy Resin	129.744 kgs
			b) Acrylic Acid	3.060 kg
			c) Mono Ethyl Hydro Quinone	6.120 kgs
			d) Benzyl Dimethyl Amine	

-:20:-

			e) Relevant reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate / Di Pentaerythritol Hex Acrylate	154.8360 kgs
			3. Relevant Reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate / Ethoxylated Tri Methylol Propane	86.70 kgs

			Tri Acrylate / Di Pentaerythritol Hex Acrylate 4. U.V. Inhibitor namely Phenothiazine/ Flourostab	15.30 kgs
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39.	353	<u>Chemical & Allied Product</u> Sl.No.A2793	The norm covered by this entry shall be deleted.
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40.	355	<u>Chemical & Allied Product</u> Sl.No.A2800	The norm covered by this entry shall be deleted.
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-:21:-

41.	35	<u>Chemical & Allied Product</u> Sl.No.A3160 (amended vide Public Notice No. 03 Dated: 31.03.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
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A3160	Offset Printing Ink-Cyan (Pigment content 17 +/-1% and Solid resin 44 +/-1% (Flush Route)	1 kg	1. Flush Cyan for Printing Ink (40+/-1% Pigment & 31+/-1% Solid resin) 0.4170 kg 2. Printing Ink Vehicle – Gel (Solid content 59 +/-1%) 0.2575 kg 3. Printing Ink Vehicle – Plain (solid content 61+/-1%) 0.2575 kg 4. Polyethylene Wax compound containing 43+/-1% Polyethylene Wax 28+/-1% Tung Oil, 28+/-1% refined Linseed Oil 0.0310 kg 5. PTFE Wax compound containing 61%+/-1% PTFE Wax 33%+/-1% refined Linseed Oil 0.0020 kg 6. Cobalt Magnesium combined Drier (Metal content 12%+/-0.2%) 0.0103 kg 7. Petroleum Distillate (Distillation range 240-330 degree C) 0.0412 kg	
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42.	14	<u>Chemical & Allied Product</u> Sl.No.A3216 (amended vide Public Notice No. 20 Dated: 01.08.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3216	Flush Magenta/ Rubine for printing ink (37 +/- 1% Pigment and 33 +/- 1% Solid Resin)	1 kg	- Pigment Magenta/ Rubine namely Pigment Red 57:1 (C.I.No. 15850:1)/ Pigment Red 53:1 (C.I.No. 15850:1) - Printing Ink Vehicle –Plain (Solid content 61+/-1%) (Linseed Oil base or soyabean oil base) - Alkyd Resin namely Soya Long Oil alkyd Resin of 70% Oil Length having solid content 100% /Linseed Oil based Alkyd Resin (Long Oil Length) having Solid content 100%	0.3890 kg 0.3930 kg 0.1000 kg

			4. Petroleum Distillate (Distillation Range 240-330 Degree C)	0.1220 kg 0.0120 kg
			5. Oleyl Alcohol	0.0100 kg 0.0230 kg
			6. Antioxidant	
			7. Texanol Iso Butyrate	

-:23:-

43.	16	<u>Chemical & Allied Product</u> Sl.No.A3221 (amended vide Public Notice No. 20 Dated: 01.08.2003)	The quantity of import item at Sl. No. 1, shall be amended to read as under:- “ 0.531 kg per kg ”
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44.	18 - 19	<u>Chemical & Allied Product</u> Sl.No.A3237 (amended vide Public Notice No. 23 Dated: 10.09.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3237	Flush Cyan for springing ink (40 +/-1%	1 kg	1. Pigment Cyan namely Pigment Phthalo Cyanine Blue	0.4200 kg

	Pigment and 34+/- 1% Solid Resin)		1450 /Pigment Copper Phthalocyanine Blue/Copper Phthalocyanine Crude (PCB Free) C.I.No. 74160) Pigment Blue 15)	
		2.	Printing Ink Vehicle –Plain (Solid content 61+/-1%) Linseed Oil Base OR Soybean Oil Base)	0.4150 kg
		3.	Alkyd Resin namely Soya Long oil Alkyd Resin of 70% Oil length having solid content 100% Linseed Oil based Alkyd Resin (Long Oil Length)having solid content 100%	0.0950 kg

-:24:-

		4.	Petroleum Distillate (Distillation Range 240-330 Degree C)	0.0350 kg
		5.	Oleyl Alcohol	0.0210 kg
		6.	Antioxidant	0.0057 kg

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45.	16	<u>Chemical & Allied Product</u> Sl.No.A3257 (amended vide Public Notice No. 31 Dated: 05.11.2003)	After the import item at Sl. No. 1, the following additional input item (with quantity) shall be added:- “2. Acrylic Polymer - 0.000262 kg/kg.”
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46.	19 - 20	<u>Chemical & Allied Product</u> Sl.No.A3285 (amended vide Public Notice No. 38 Dated: 09.01.2004)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3285	U.V. Curable Printing Ink – Black (Flush Route) Pigment 16.7% +/-1%	1 kg	1. U.V. Flush Colour – Black (30% +/- 1% Pigment and 60%+/-2% Polyester Acrylate/ Urethane Acrylate/ Acrylic Acrylate/ Epoxy Acrylate	0.5760 kg
			2. Polyester Acrylate OR	0.1960 kg
			2. Acrylic Acrylate OR	0.1960 kg

-:25:-

		2. Urethane Acrylate OR	0.1960 kg
		2. Epoxy Acrylate (75% Resin content Resin content in the Relevant Monomer) OR	0.1960 kg
		Raw material for EPOXY Acrylate (75% Resin content in the Relevant Monomer)	0.1058 kg
		2(A) Epoxy Resin	0.1058 kg
		2(B) Acrylic Acid	0.0416 kg
		2(C) Mono Ethyl Hydro Quinone	0.0010 kg
		2(D) Benzyl Dimethyl Amine	0.0020 kg
		2(E) Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methyl Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate / Di	0.0496 kg

			Pentaerythritol Hexa Acrylate 3. Relevant Reactive Monomer namely, Tripropylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated, Tri Methylol Propane Tri Acrylate/ Di- Pentaerythritol Hexa Acrylate	0.0730 kg
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-:26:-

			4. Photo Initiator Combo	0.1240 kg
			5. P.E. Wax	0.0110 kg
			6. Fumed Silica / Additive	0.0510 kg

47.	20	<u>Chemical & Allied Product</u> Sl.No.A3286 (Notified vide Public Notice No. 38 Dated:09/01/2004)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3286	U.V. Curable Printing Ink – Various Colours, Flush Route (Pigment 15% +/-1%) (Other	1 kg	1. U.V. Flush Various Colour (30% +/- 1% Pigment and 60 +/- 1% Polyester Acrylate / Urethane Acrylate/	0.5150 kg

	than Black, Cyan, Magenta & Yellow	Acrylic Acrylate/ Epoxy Acrylate)	
		2. Polyester Acrylate OR	0.2470 kg
		2. Acrylic Acrylate OR	0.2470 kg
		2. Urethane Acrylate OR	0.2470 kg
		2. Epoxy Acrylate (75% Resin content in the Relevant Monomer) OR	0.2470 kg
		2. Raw Materials for Epoxy Acrylate (75% Resin content in the Monomer)	
		2 A Epoxy Resin	0.1334 kg
		2 B Acrylic Acid	0.0524 kg
		2 C Mono ethyl Hydro Quinone	0.0012 kg
		2 D Benzyl Dimethyl Amine	0.0025 kg

-:27:-

		2 E Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane	0.0625 kg
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			Tri Acrylate / Di Pentaerythritol Hexa Acrylate	
			3. Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate / Di Pentaerythritol Hexa Acrylate	0.1030 kg
			4. Photo Initiator Combo	
			5. P.E. Wax	0.1030 kg
			6. Fumed Silica / Additive	0.0110 kg 0.0510 kg

48.	21	<u>Chemical & Allied Product</u> Sl.No.A3287 (amended vide Public Notice No. 38 Dated: 09.01.2004)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3287	U.V. Curable Printing Ink – Magenta/ Rubine (Flush Route) Pigment 17.4+/-1%	1 kg	1. U.V. Flush Colour – Magenta/ Rubine (30% +/-1% Pigment and 60%+/-2% Polyester Acrylate / Urethane Acrylate / Acrylic Acrylate/Epoxy Acrylate)	0.5970 kg

-:28:-

2. Polyester Acrylate OR	0.1750 kg
2. Acrylic Acrylate OR	0.1750 kg
2. Urethene Acrylate OR	0.1750 kg
Epoxy Acrylate (75% Resin content in the Relevant Monomer) OR	0.1750 kg
Raw material for EPOXY Acrylate (75% Resin content in the Relevant Monomer)	0.0940 kg
2(A) Epoxy Resin	0.0940 kg
2(B) Acrylic Acid	0.0371 kg
2(C) Mono Ethyl Hydro Quinone	0.0009 kg
2(D) Benzyl Dimethyl Amine	0.0018 kg
2(E) Relevant Reactive Monomer namely Tripropylene Glycol Diacylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri	0.0443 kg

			Methylol Propane Tri Acrylate /Di Pentaerythritol Hexa Acrylate	
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-:29:-

			7. Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate/ Di Pentaerythritol Hexa Acrylate	0.1140 kg
			8. Photo Initiator Combo	0.0820 kg
			9. P.E. Wax	0.0110 kg
			10. Fumed Silica / Additive	0.0510 kg

49.	22	<u>Chemical & Allied Product</u> Sl.No.A3288 (amended vide Public Notice No. 38 Dated: 09.01.2004)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3288	U.V. Curable Printing Ink – Cyan, Flush	1 kg	1. U.V. Flush Colour – Cyan (30% +/- 1% Pigment and 60 +/- 1%	0.5050 kg

	Route 14.7+/-1%	(Pigment	Polyester Acrylate / Urethane Acrylate/ Acrylic Acrylate/ Epoxy Acrylate)	
			2. Polyester Acrylate OR	0.2580 kg
			2. Acrylic Acrylate OR	0.2580 kg
			2. Urethane Acrylate OR	0.2580 kg

-:30:-

			2. Epoxy Acrylate (75% Resin content in the Relevant Monomer) OR	0.2580 kg
			2. Raw Materials for Epoxy Acrylate (75% Resin content in the Relevant Monomer)	
			2 A Epoxy Resin	0.1393 kg
			2 B Acrylic Acid	0.0547 kg
			2 C Mono Ethyl Hydro Quinone	0.0013 kg
			2 D Benzyl Dimethyl Amine	0.0026 kg

			2 E Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate / Di Pentaerythritol Hexa Acrylate	0.0653 kg
			3. Relevant Reactive Monomer namely Tripropylene Glycol Diacrylate / Tri Methylol Propane Tri Acrylate / Ethoxylated Tri Methylol Propane Tri Acrylate / Di Pentaerythritol Hexa Acrylate	0.1030 kg
			4. Photo Initiator Combo	
			5. P.E. Wax	0.1030 kg
			6. Fumed Silica / Additive	0.0110 kg
				0.0510 kg

-:31:-

50.	429 - 430	<u>Electronics Product</u> Sl.No.B-106	The description of export product shall be amended to read as under:- “Computer Motherboards OR PC Motherboards”
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51.	525	<u>Engineering Product</u> Sl.No.C248	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/ Wire Bars/ CC Rods (EC Grade)/Copper Wire Rod”
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52.	526	<u>Engineering Product</u> Sl.No.C253	In the description of import item at Sl No. 1(a) & 1(c), the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “1(a) Copper Cathode/Wire Bar/CC Rod/Wire/Copper Wire Rod OR 1(c) Copper Alloy Wire/Cathode/Wire Bar/ C C Rod / Wire / Copper Wire Rod”
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53.	526 - 527	<u>Engineering Product</u> Sl.No.C254	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper (Cathode/Wire Bar/ Continuous Cast Rod/ Wire/ Alloy Wire)/ Copper Wire Rod ”
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54.	527	<u>Engineering Product</u> Sl.No.C255	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper (Cathode/Wire Bar/ Continuous Cast Rod/ Wire/ Alloy Wire)/ Copper Wire Rod ”
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55.	530	<u>Engineering Product</u> Sl.No.C267	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/Wire Bars /CC Rods (EC Grade)/ Copper Wire Rod”
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56.	530	<u>Engineering Product</u> Sl.No.C268	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/Wire Bars /CC Rods (EC Grade)/ Copper Wire Rod”
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57.	530	<u>Engineering Product</u> Sl.No.C269	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/Wire Bars /CC Rods (EC Grade)/ Copper Wire Rod”
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58.	530	<u>Engineering Product</u> Sl.No.C270	In the description of import item at Sl No. 1(a), the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “1(a) Copper in the form of Copper Cathode/ Wire Bars/ CC Rods (EC Grade)/ Copper Wire Rod”
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59.	531	<u>Engineering Product</u> Sl.No.C271	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/ CC Rods/Wire Bars (EC Grade)/ Copper Wire Rod”
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-:33:-

60.	531	<u>Engineering Product</u> Sl.No.C272	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:- “Copper in the form of Copper Cathode/ CC Rods/Wire Bars (EC Grade)/ Copper Wire Rod”
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61.	540	<u>Engineering Product</u> Sl.No.C297	The quantity of export product shall be amended to read as under:- “ 1 kg”
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62.	4 - 5	<u>Engineering Product</u> Sl.No.C371 (notified vide Public Notice No. 06 Dated:08/05/2003)	The description of export product shall be amended to read as under:- “Galvanised Steel Stranded Wire (Wire Strand)”
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63.	564	<u>Engineering Product</u> Sl.No.C396	The norm covered by this entry shall be deleted.
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64.	614 - 616	<u>Engineering Product</u> Sl.No.C525	1. The description of import item at Sl. No. 2(b), (with quantity) shall be substituted to read as under:- “2(b) Ferro Nickel - 240 kg OR Nickel Oxide Sinter - 105 kg OR Unwrought Nickel - 90 kg” 2. After foot note at Sl. No. 4, the following foot note below this entry shall be added:- “Note:5. Ferro Nickel/Nickel Oxide Sinter/ Unwrought Nickel under this SION shall be allowed for austenitic stainless steel covered under
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-:34:-

		-	AISI 200 Series and AISI 300 series. Further, against export of low nickel austenitic stainless steel products (AISI 200 Series), quantities of the 3 alternate forms of nickel shall be limited to 33% of the quantity individually mentioned above.”
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65.	657 - 658	<u>Engineering Product</u> Sl.No.C832	The description of export products shall be amended to read as under:- “Table, Kitchen & Other household articles made of Stainless Steel with or without handle / lid/ antiskid gasket irrespective of what material the handle / lid / antiskid gasket may have been made of” (other than those covered under the SION C-833)
66.	658	<u>Engineering Product</u> Sl.No.C833	The description of export products shall be amended to read as under:- “Table, Kitchen & Other household articles made of Stainless Steel with or without handle / lid/ antiskid gasket irrespective of what material the handle / lid / antiskid gasket may have been made of (rectangular / square with straight edges)”
67.	659	<u>Engineering Product</u> Sl.No.C841	The norm covered by this entry shall be deleted.

68.	18 - 19	<u>Engineering Product</u> Sl.No.C890 (amended vide Public Notice No. 44 Dated:18/10/2002)	1. The quantity of export product shall be amended to read as under:- “1000 Nos.” 2. The description of import item at Sl. No. 1 (with quantity) shall be amended to read as under:- “1. Nickel Silver - 1.08 kg./kg. Brass Strip content in the Export product”
69.	744	<u>Engineering Product</u> Sl.No.C1195	The description of import item at Sl. No. 1, (with quantity) shall be amended to read as under:- “1. Lead Scrap namely - 1.06 kg./kg. ISRI Radio, Racks, - content in Relay, Ropes & Roses export Product”
70.	745	<u>Engineering Product</u> Sl.No.C1205	The norm covered by this entry shall be deleted.
71.	746 - 747	<u>Engineering Product</u> Sl.No.C1223	The description of export product shall be amended to read as under:- “Magnetic Assemblies Incorporating cast Alloy permanent magnets e.g.”
72.	839	<u>Engineering Product</u> Sl.No.C1635	In the description of import item at Sl No. 1, the word “/Copper Wire Rod” (without any change in quantity) shall be added:-

			“Copper Cathode/CC Rod/Wire Bars Ingots/ Copper Wire Rod”
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-:36:-

73.	23	<u>Engineering Product</u> Sl.No.C1850 (amended vide Public Notice No. 54 Dated: 03.01.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C-1850	Synthetic Media Pocket	1 No.	1. Synthetic Non Woven Filter Media of relevant efficiency and GSM	1.04Sq.Mtr/ Sq.Mtr. content in the export product

74.	46	<u>Engineering Product</u> Sl.No.C1884 (amended vide Public Notice No. 03 Dated: 31/03/2004)	1. The description of export item shall be amended to read as under:- “Seamless Non-Alloy Steel Casing Tubes” 2. The description of import items at Sl. No. 1 to 3, (with quantity) shall be amended to read as under:- “1. Non-Alloy Steel - 1.25 kg Bilets / Rounds 2. Thread Protectors - Net to net 3. Thread Inserts / Cut - Upto 2% off blades of FOB value”
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75.	926 - 928	<u>Leather Product</u> Sl.No.G-7	1. The description of import item at Sl. No. 12, (with quantity) shall be amended to read as
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under:-

“12(a) For all Chrome Tanned Leather

(i) Chrome Tanning Agent - 50 kg

(ii) Vegetable Tanning Agent - 20 kg

such as Wattle or Mimosa/

Quebracho and supplementary

Vegetable tanning agents such

As Gambier/ Chestnut/Tara/

Sumac

-:37:-

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12(b) For Vegetable Tanned Leather - 150 kg

Main vegetable tanning

Agents such as Wattle or

Mimosa/ Quebracho and

Supplementary vegetable

Tanning agents such as

Gambier/Chestnut/Tara/

Sumac subject to the condition

That Supplementary Tanning

Agents such as Gambier,

Chestnut, Tara and Sumac

Shall be allowed a maximum

Of 30 kg

12(c) For combination of tanned leather / semi –
chrome tanned leather

(i) Vegetable Tanning Agent - 150 kg

such as Wattle or Mimosa/

Quebracho and Supplementary

Vegetable tanning agents such

as Gambier/ Chestnut/Tara/

			Sumac subject to the condition that Supplementary Tanning Agents such as Gambier, Chestnut, Tara and Sumac shall be allowed a Maximum of 30 kg (ii) Chrome Tanning Agent - 22 kg 2. The import item at Sl. No. 13 stands deleted. 3. After the foot note at Sl. No. 1, the following foot note shall be added:- Note:2. Item No. (ii) for 12(a) shall not be allowed for the grain garment leather and gloving leather. Note:3. Supplementary Vegetable Tanning Agents Gambier/ Chestnut/Tara/Sumac shall be allowed for import on Actual User condition. In case of DFRC, these items shall be used by the licensee only and shall not be allowed for transfer/sale.”
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-:38:-

76.	956 - 958	<u>Leather Product</u> Sl.No.G-46	1. The description of import item at Sl. No. 12, (with quantity) shall be amended to read as under:- “12(a) For all Chrome Tanned Leather (i) Chrome Tanning Agent - 30 kg (ii) Vegetable Tanning Agent - 12 kg such as Wattle or Mimosa/ Quebracho and supplementary Vegetable tanning agents such As Gambier/ Chestnut/Tara/ Sumac
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		-	12(b) For Vegetable Tanned Leather - 55 kg Main vegetable tanning agents such as Wattle or Mimosa/ Quebracho and Supplementary vegetable Tanning agents such as Gambier/Chestnut/Tara/ Sumac subject to the condition That Supplementary Tanning agents such as Gambier, Chestnut, Tara and Sumac Shall be allowed a maximum Of 11 kg 12(c) For combination of tanned leather / semi – chrome tanned leather (i) Vegetable Tanning Agent - 55 kg such as Wattle or Mimosa/ Quebracho and Supplementary Vegetable tanning agents such as Gambier/ Chestnut/Tara/ Sumac subject to the condition that Supplementary Tanning Agents such as Gambier, Chestnut, Tara and Sumac shall be allowed a Maximum of 11 kg (ii) Chrome Tanning Agent - 13 kg
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-:39:-

		-	2. The import item at Sl. No. 13 stands deleted.
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			3. The following Foot notes below this entry shall be added:- Note:1. Item No. (ii) for 12(a) shall not be allowed for the grain garment leather and gloving leather. Note:2. Supplementary Vegetable Tanning Agents Gambier/ Chestnut/Tara/Sumac shall be allowed for import on Actual User condition. In case of DFRC, these items shall be used by the licensee only and shall not be allowed for transfer/sale.”
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77.	968	<u>Plastics Product</u> Sl.No.H-47, H-48, & H-49	Entries at Sl. Nos. H-47, H-48 & H-49 shall be deleted.
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78.	992	<u>Plastics Product</u> Sl.No.H-177	The norm covered by this entry shall be deleted.
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79.	1000	<u>Plastics Product</u> Sl.No.H-241 (amended vide Public Notice No. 46 Dated:06.11.2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-241	PP Woven Sacks with/without liner	1 kg	1. PP Granules 2. Plastic Material used for liner	1.10 kgs/kg content in export 1.05 kgs/ kg content in export

80.	1036	<u>Plastics Product</u> Sl.No.H-419	The norm covered by this entry shall be re-stored by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-419	Drip Bateral of 13 mm ID, Wall thickness 1.25 mm having inline hole of 3.2 mm at 75 mm equal distance made out of LLDPE & LDPE in 500 mts. Roll	1 kg	1. LLDPE Granules 2. LDPE Granules 3. Relevant Master Batch	0.6615 kg 0.3297 kg 0.0588 kg

81.	1041	<u>Plastics Product</u> Sl.No.H-444 (amended vide Public Notice No. 38 Dated:09.01.2004)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Relevant Duplex Paper Board/ Bleached Paper/ Bleached Paper Board/Kraft Paper”
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82.	1042	<u>Plastics Product</u> Sl.No.H-449	The norm covered by this entry shall be deleted.
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83.	15	<u>Miscellaneous Product</u> Sl.No.K-46 (amended vide Public Notice No. 23 Dated:10.09.2003)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “1. Glass Rods OR Unfinished Glass Beads /Chatons”
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-:41:-

Annexure "B" to the
Public Notice No. 70
Dated: 29/06/2004

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3333	4-(((4-Fluorophenyl) Imino) Methyl) Phenol (Schiffs Base)	1 kg	1. P-Hydroxy Benzaldehyde 2. P-Fluoro Aniline 3. Isopropyl Alcohol	0.63 Kg./Kg. 0.58 Kg/kg. 1.00 Kg/Kg.
A3334	Silver Nitrate (Assay = 99.99% min.) Silver content = 63.5% min.	1 kg	1. Silver	0.6351 kg.
A3335	Boron Trifluoride	1 kg	1. <u>Fluorspar (acid grade)</u> 2. <u>Boric Acid</u>	<u>2.6 kg.</u> 1.048 kg.
A3336	Para Fluoro Aniline/ Ortho FluoroAniline	1 kg	1. Fluoro Benzene	1.145 kg.
A3337	Mixed Butylated	1 kg	1. Phenol	<u>0.632 kg.</u>

Phenol (containing 75% min. 2,6 Ditertiary Butyl Phenol and 25% Max. Mono Tertiary Butyl Phenol & Tertiary Butyl Phenol)	2. Isobutylene	0.760 kg.
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-:42:-

A3338	Ceramic Fibre Blanket (1260 C Grade)	1 MT	<u>1. Alumina</u> <u>2. Quartz</u> <u>3. Inter-Locking Needles (Felting Needles)</u> <u>4. Electric Furnace Nozzle made of Molybdenum</u> <u>5. Electric Furnace Nozzle Support made of Molybdenum</u> <u>6. Furnace Resin Block made of Molybdenum</u> <u>7. Electric Furnace Electrode End made of Molybdenum</u> <u>8. Electric Furnace Electrode Head</u>	<u>0.480 MT</u> <u>0.604 MT</u> <u>249 Nos.</u> - - <u>1 No/ 1150 Tonnes of export</u> <u>1 No/ 1150 Tonnes of export</u> <u>1 No/ 3600 Tonnes of export</u> <u>1.89 Nos./ 525 Tonnes of export</u> <u>1.89 Nos./ 525 Tonnes of export</u>
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A3339	Ink Flow Improver containing minimum 95% Texanol Isobutyrate	1 kg	<u>1. Petroleum Distillate</u> <u>(Distillation Range</u> <u>240-330 Degree</u> <u>Celsius)</u> <u>2. Texanol Isobutyrate</u>	0.051 kg 0.969 kg
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-:43:-

A3340	Printing Ink Vehicle Special Gel – Linseed Oil Base (based on Phenolic and Alkyd Resin having Solid Resin content 64%-66%)	100 kg	1. Petroleum Distillate (Distillation Range 240-330 Degree C) 2. Bis-Phenol-A 3. Butylated Hydroxy Toluene 4. Di-Cyclopentadiene 5. Sylvblend FA 7002/DIMER Acid	34.800 kgs 0.200 kgs 0.050 kgs 20.480 kgs 0.450 kgs
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			6. Fumaric Acid	3.350 kgs
			7. Glycerine	0.006 kgs
			8. Isophthalic Acid	2.000 kgs
			9. Light Magnesium Oxide	0.011 kgs
			10. Neodene	2.600 kgs
			11. Nony Phenol	13.200 kgs
			12. Oxyaluminium Octoate	0.500 kgs
			13. Tertiary Butyl Catechol	0.010 kgs
			14. Para Tertiary Butyl Phenol (PTBP)	0.450 kgs
			15. Paraformaldehyde	2.200 kgs
			16. Pentaerythritol	3.050 kgs
			17. Refined Linseed Oil	8.800 kgs
			18. Rosin	13.800 kgs
			19. Texanol Isobutyrate	8.100 kgs
			20. Tri Phenyl Phosphite	0.012 kgs
			21. Trimethylol Propane	0.700 kgs

-:44:-

A3341	Benfuresate Technical (98%)	1 kg	1. NC 9770(Approx. 80% Solution in Toluene)	1.526 kg
			2. Sodium Borohydride Granules / Powder	0.046 kg
			3. Filter Aid (Celatom FW 50)	0.013 kg
			4. Triethyl Amine	
			5. Xylene / Mixed Xylene	0.063 kg
				0.120 kg

A3342	Sodium Salt of Mercapto Benzothiazole 50% W/W Aqueous Solution	1 kg	1. Aniline 2. Carbon Disulphide 3. Molten Sulphur 4. Caustic Soda 5. Ortho Xylene	0.272 kg 0.208 kg 0.090 kg 0.107 kg 0.002 kg
A3343	Paramenthane Hydroperoxide (Paramenthane Hydroperoxide content 54-56% Paramenthane content 44-46%)	1 kg	1. Para Mentane	0.920 kg
A3344	Tripolidine HCL	1 kg	1. 4-Methyl Acetophenone 2. Purrolidine 3. Lithium 4. ISO Propyl Alcohol 5. 2-Bromopyridine	2.20 kg 1.03 kg 0.10 kg 1.50 kg 2.75 kg
A3345	Sodium 2 Ethyl Hexanoate	1 kg	1. 2 Ethyl Hexanoic Acid	0.92 kg

A3346	White / Yellow Petroleum Jelly	1 kg	1. Base Oil 2. Paraffin Wax 3. Micro-crystalline Wax	0.75 kg 0.17 kg 0.09 kg
A3347	Bis (2,2,6,6 Tetramethyl-4 Piperidiny) Sebacate	1 kg	1. 2,2,6,6, Tetramethyl-4- Piperidinol 2. Dimethyl Sebacate 3. Acetonitrile	0.839 Kg 0.614 Kg 0.400 kg
A3348	Oil resistant metal fitted/metal bonded/metal un-bounded rubber parts (moulded/Extruded) including Engine Mounting & automotive part	1 kg	1. <u>Mild Steels/ coils/ plates/ rods/ rounds/ strips</u> - 2. <u>Relevant Rubber compound consisting of the following:</u> 2(a) <u>Relevant Natural rubber/ relevant synthetic rubber namely, NBR depending upon the description of the product to be exported</u> 2(b) <u>Carbon black</u> - - - - 2(c) <u>Zinc Oxide</u> -	<u>1.30 Kg./Kg. content in the export product.</u> - - - <u>0.63 Kg/Kg. content of rubber compound in the export product.</u> - - <u>0.126 Kg/Kg. content of rubber compound in the export product.</u> <u>0.0315 Kg/ Kg. content of rubber</u>

			-	<u>compound in</u>
			-	<u>the export</u>
			-	<u>product</u>

-:46:-

			<u>2(d) Rubber chemical</u> <u>viz antioxidants/</u> <u>accelerators/</u> <u>retarder and</u> <u>pepitizer</u> - <u>2(e) Misc chemicals</u> <u>viz. stearic acid,</u> <u>insoluble sulphur,</u> <u>silicon oil</u> - - <u>3. Bonding agent for metal bonded</u> <u>parts</u> -	<u>0.012</u> <u>Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u> <u>0.042</u> <u>Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u> <u>0.01 Kg./Kg.</u> <u>of steel in</u> <u>the export</u> <u>product</u>
A3349	Other specialty metal fitted/ metal	1 kg	<u>1 Mild Steels/ coils/</u> <u>plates/ rods/</u>	<u>1.30 Kg./Kg. content in the</u> <u>export product.</u>

	bounded/ metal un- bonded rubber parts (moulded/ extruded) including engine mounting & automotive parts (Heat & weather resistant)		<u>rounds/ strips</u> - <u>2 Relevant Rubber</u> <u>compound</u> <u>consisting of the</u> <u>following:</u> <u>2(a) Relevant Natural</u> <u>rubber/ relevant</u> <u>synthetic rubber</u> <u>namely,</u> <u>Polychloroprene/</u> <u>EPDM depending</u> <u>upon the</u> <u>description</u> <u>of the product to</u> <u>be</u> <u>exported</u> <u>2(b) Carbon black</u> - - - - -	- - - <u>0.63 Kg/Kg. content of</u> <u>rubber compound in the</u> <u>export product.</u> - - - <u>0.126 Kg/Kg. content of</u> <u>rubber compound in the</u> <u>export product.</u>
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-:47:-

			<u>2(c) Zinc Oxide</u> - - - -	<u>0.0315 Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u>
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			- - <u>2(d) Rubber chemical</u> <u>viz antioxidants/</u> <u>accelerators/</u> <u>retarder and</u> <u>pepitizer</u> - <u>2(e) Misc chemicals</u> <u>viz. stearic acid,</u> <u>insoluble sulphur,</u> <u>silicon oil</u> - - <u>3. Bonding agent for</u> <u>metal bonded parts</u> -	<u>the export</u> <u>product</u> <u>0.012 Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u> <u>0.042 Kg/Kg.</u> <u>content of</u> <u>rubber</u> <u>compound in</u> <u>the export</u> <u>product.</u> <u>0.01 Kg./Kg. of</u> <u>steel in the</u> <u>export product</u>
A3350	Oil resistant moulded goods of synthetic rubber only (NBR)	1 kg	1. Synthetic Rubber namely (NBR) 2. Carbon Black/ Precipitated Silica 3. Zinc Oxide 4. Rubber Chmicals (Accelerator,Antioxidant, Rearders,Pepitiser 5. Miscellaneous Chemicals (Microcrystyalline Wax, Paraffin Wax,Plasticiser, Softners, Pigments, Stearic Acid,Sulphur,	0.600 Kg. 0.240 Kg. 0.027 Kg. 0.024 Kg. 0.050 Kg.

			Coupling Agents, Activators, Tackifiers)	
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-:48:-

A3351	Other specialty moulded goods of synthetic rubber only (Neoprene/EPDM)	1 kg	1. Synthetic Rubber only Polychloroprene/ EPDM 2. Carbon Black/ Precipitated Silica 3. Zinc Oxide 4. Rubber Chmicals (Accelerator, Antioxidant, Retarders, Pepitiser. 5. Miscellaneous Chemicals (Microcrystyalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic Acid, Sulphur, Coupling Agents, Activators, Tackifiers)	0.600 Kg. 0.240 Kg. 0.027 kg 0.024 Kg. 0.050 Kg
A3352	Oil resistant relevant natural rubber/ synthetic rubber based rubber compounded sheets/ rings /gaskets	1 kg	1. Natural rubber/ Synthetic Rubber namely HBR 2. Zinc Oxide 3. Carbon Black 4. Antioxident/ Accelerator/ Retarder/ Peptisizer.	0.680 Kg. 0.0212 Kg 0.170 Kg. 0.010 Kg. 0.042 Kg.

5. Miscellaneous chemicals (Microcrystalline wax paraffin wax, pigment and softners, sulphur,
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-:49:-

			stearic acid solvent, plasticizers, synthetic resins, bounding/coupling agents, activators & fillers, dip chemicals (excluding resorcinol) mould release agents tackifiers and catalysts and syloff.	
A3353	Other specialty relevant natural rubber/ synthetic rubber based rubber compounded sheets/ rings /gaskets	1 kg	1. Natural Rubber/ Relevant Synthetic Rubber namely, Neoprene / EPDM 2. Zinc Oxide 3. Carbon Black 4. Antioxident/ Accelerator/ Retarder / Peptisizer 5. Miscellaneous chemicals (Microcrystalline wax paraffin wax, pigment and softners, sulphur,	0.680 Kg. 0.0212 Kg 0.170 Kg. 0.010 Kg. 0.042Kg.

			stearic acid solvent, plasticizers, synthetic resins, bounding / coupling agents, activators & fillers, dip chemicals (excluding resorcinol) mould release agents tackifiers and catalysts and syloff	
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-:50:-

A3354	Oil Resistant Rubber Gaskets (Rings)	1 kg	1. Natural Rubber 2. Synthetic Rubber namely, NBR 3. Carbon Black 4. Zinc Oxide 5. Rubber Chemicals (Accelerator /Antioxidant/ Pepitizers/ Retarders) 6. Miscellaneous Chemicals (Microcrystalline Wax)	0.382Kg. 0.130Kg. 0.358Kg. 0.026Kg. 0.020Kg. 0.075Kg.
A3355	Other Rubber Specialty Gaskets (Rings)	1 kg	1. Natural Rubber 2. Synthetic rubber namely, Neoprene/ EPDM 3. Carbon Black 4. Zinc Oxide 5. Rubber chemicals (Accelerator/Antioxidant/Peptizers/ Retarders)	0.382Kg. 0.130Kg. 0.358Kg. 0.026Kg. 0.020Kg.

			6. Miscellaneous Chemicals (Microcrystalline Wax)	0.075Kg.
A3356	2-(2,4 Difluorophenyl) Propane/(1,3 Difluoro Benzene Cumene)	1 kg	1. 1,3 Difluoro Benzene	1.50 kg.
A3357	Trimipramine Maleate E.P.	1 kg	1. 1-Bromo-3-Chloro 2 Methyl Propane 2. Iminodibenzyl	0.52 kg. 0.53 kg.

-:51:-

A3358	Clonazepam BP/ USP	1 kg	1. 2-Amino-5-Nitro-2-Chlorobenzophenone	1.33 kg.
A3359	Closantel	1 kg	1. Para Chloro Ortho Nitro Toluene 2. Iodine	1.00 kg. 1.13 kg.
A3360	Printing Ink Vehicle – Plain (Solid content 61+/-1%) Linseed Oil Base or Soya Bean Oil base)	1 kg	1. Relevant Alkyd Resin namely Soya Long Oil Alkyd resin of 70% Oil length having Solid content 100% / Linseed Oil Based Alkyd resin (Long Oil Length) 2. Soya Bean Oil 3. Petroleum Distillate (Distillation Range 240	0.105 kg 0.051 kg 0.402 kg

			– 330 Degree Centigrade)	0.367 kg
			4. Phenol Modified Rosin Ester / Rosin Modified Phenolic Resin (Technical Specification in Acid Values 25 max. softening Point (R&B) 110 Degree – 120 Degree Centigrade)	
			5. Structed Phenolic Modified Rosin Ester	0.108 kg
			6. Aluminium Chelate	0.010 kg

-:52:-

A3361	Soya Clay Compound (Containing 26 +/-1% Soya Bean Oil and 56 +/-1% China Clay)	1 kg	1. China Clay Powder 2. Soya Bean Oil 3. Spindle Oil 4. Refined Linseed Oil	0.570 kg 0.262 kg 0.156 kg 0.032 kg
A3362	Water Fighting compound containing Minimum 53% +/- 1% Petroleum and 20%+/- 1% Polyethylene Wax (Ink Additive)	1 kg	1. Petrolatum 2. Polyethylene Wax 3. Petroleum Distillate (Distillation Range 240 – 330 Degree Centigrade) 4. Wax Emulsifier	0.541 kg 0.204 kg 0.051 kg 0.224 kg
A3363	Pre Reforming Catalyst Type: C11-PR Containing Nickel Oxide = 55-58%	1 kg	1. Nickel Metal unwrought 2. Magnesium Oxide	0.433 kg. 0.132 kg 0.102 kg.

	Magnesium Oxide 13+/-2%)		3. Special Grade Alumina Powder (Moisture content 25%)	
A3364	Phenazopyridine Hydrochloride USP	1 kg	1. Pyridine 2. Aniline 3. Dimethyl Aniline 4. Acetone	0.96 kg. 0.62 kg. 0.50 kg. 1.00 kg.
A3365	Hydrotreating Catalyst (containing Cobalt Oxide = 3-4% Molybdenum Trioxide 10±1/2% Alumina = 87±1%)	1 kg	1. Special Grade Alumina Powder (moisture content 25%) 2. Molybdenum Trioxide 3. Cobalt Metal	1.109 kg. 0.101 kg. 0.017 kg.

-:53:-

A3366	5-Methyl Nicotinic Acid	1 kg	1. 3,5-Lutidine 2. Potassium Permanganate 3. Isopropyl alcohol	2.90 kg. 8.50 kg. 3.00 kg.
A3367	Salsalate B.P./U.S.P	1 kg	1. Salicylic Acid 2. IPA	1.24 kg. 1.00 kg.
A3368	Citronellyl Acetate	1 kg	1. Citronellol 2. Acetic Acid	0.891 kg. 0.257 kg.
A3369	Copper Carbonate (Wet cake) (Copper content 46%)	1 kg	1. Copper Scrap	0.478 kg.
Note : In case of variation of copper content in export product, pro-rata calculation for input quantities should be needed.				
A3370	Toner for Photocopier (Pure Tone-6000)	1 kg	1. Resin (Styrene Acrylate Resin)	0.670 kg

			2. Wax 3. Fumed Silica 4. Magnetite 5. Additive (Charge control Agent/ Titanium Dioxide)	0.025 kg. 0.020 kg 0.350 kg. 0.040 kg.
A3371	5-Sulfo Salicylic Acid	1 kg	1. Salicylic Acid	0.680 kg.
A3372	Sodium Cyanate	1 kg	1. Soda Ash	0.860 kg.
A3373	8-Chloro Theophylline	1 kg	1. 1,3-Dimethyl FAU 2. Ethylene Dichloride 3. Dimethyl Formamide	1.68 kg. 0.50 kg. 0.50 kg.
A3374	Furane Resin containing 2% Silane (Arfurane C Solution)	1 kg	1. Furfuryl Alcohol 2. Silane	0.97 kg 0.02 kg

-:54:-

A3375	Beta Blue Pigment wet cake (Phthalocyanine Beta Blue Pigment Wet cake (on 100% basis)	1 kg	1. Pigment Copper Phthalocyanine Blue/ Copper Phthalocyanine blue crude (PCB free) (C.I.No. 74160) (Pigment Blue 15) OR 1(i) Urea (ii) Phthalic Anhydride (iii) Cuprous Chloride OR Copper Scrap (iv) Alkyl Benzene	1.00 kg 1.494 kg 1.100 kg 0.214 kg 0.122 kg
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			(v) Ammonium Molybdate 2. Diethylene Glycol	0.195 kg 0.010 kg 0.828 kg
A3376	Tertiary Butyl Peroxy Isopropyl Carbonate Benzoate In odourless Mineral sprit (assay 74 - 76%)	1 kg	1. Tertiary Butyl Hydro peroxide 2. Isopropyl Chlororformate 3. Odourless Mineral Sprit	0.406 kg 0.553 kg 0.250 kg
A3377	Nylon Twine made out of Nylon Filament	1 kg	1. Nylon Twine made out of imported Nylon filament yarn 210 D nylon 6	1.04 kg.
A3378	Alpha Picoline	1 kg	1. Pyridine Base – L containing average 35% alpha Picoline	3.33 kg.

-:55:-

Annexure “C” to the
Public Notice No. 70
Dated: 29/06/2004

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1968	Forged Steel Balls of Size upto 12mm dia made of Non-alloy steel OR	1 kg	1. Wire/Wire Rod of relevant grade of Steel 2. Flashing/Lapping Plates, Grinding wheels, Diamond	1.45 Kg. Within 1% of FOB value of

	Alloy Steel OR Stainless Steel.		dresser, Polishing compound.	exports.
C1969	Forged Steel Balls of Size more than 12mm dia up to 40 mm dia made of Non-alloy steel OR Alloy Steel OR Stainless Steel	1 kg	1. Wire/Wire Rod of relevant grade of Steel 2. Flashing/ Lapping Plates, Grinding wheels, Diamond dresser, Polishing compound	1.35 Kg. Within 1% of FOB value of exports.
C1970	Geophysical Equipment-HGS 2BP Connector	1 No.	1. Thermoplastic Polyurethane 20% GF (Elastollan-R 3000)	1.05 kg / kg content in the export product
C1971	Silver Targets/Discs 99.9% purity.	1 kg	1. Silver Ingots 99.9% purity. OR 1. Scrap Silver/Used Silver Targets/ Discs.	1.01 kg/kg content in the export product 1.02 kg/kg content in the export product

-:56:-

C1972	Computer Machinery Parts made of E.G. Steel Sheets	1 No.	1. E.G. Steel Sheets	1.20 kg/kg content in export product
C1973	Resessed ball	1 kg	1. Steel Strips	1.83 Kg./Kg.

	bearing cages			content in export product
C1974	Resessed taper roller bearing cages	1 kg	1. Steel Strips	3.20 Kg./Kg. content in export product
C1975	All Types of Control and Speedometer Cables, Outer & Inner Cables (Automotive Application)	1 kg	1. Steel Wire 2. Steel Stranded Wire 3. Flexible Transmission Shaft 4. Components 5. Plastic Granules 6. Plastic Tubing 7. Zinc	1.05 kg/kg content in the export product 1.02 kg/kg content in the export product 1.02 kg/kg content in the export product Net to net 1.05 kg/kg content in the export product 1.02 kg/kg content in the export product 1.10 kg/kg content in the export product

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Annexure “D” to the
Public Notice No. 70
Dated: 29/06/2004

FOOD PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
E115	Oleoresin laurel	1 kg	1. Laurel leaves	26 kg.
E116	Refined Rice Bran Oil (with 0.1% FFA)	1 MT	1. Edible Rice Bran oil (with 0.25% FFA)	1.030 MT
E117	Oleoresin Rosemary	1 kg	1. Rosemary (dried)	25 Kg

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Annexure “E” to the
Public Notice No. 70
Dated: 29/06/2004

TEXTILE PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J360	Men’s Fashion Oversize Half Sleeve	1 Pc.	1. Relevant fabric	2.6 Sq.mts.

